

**High Court of Jammu and Kashmir at Jammu.**

**Order**

No: 121

Dated: 27/4/2017

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 15,84,000/- (Rs. Fifteen Lacs Eighty Four Thousand) only in favour of the following Subordinate Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0495 High Court, object Head 010-Material and Supplies for procurement of fuel for the Generator Sets regarding e-Courts Mission Mode Project for the current financial year 2017-18 as per detail given below:-

S.No.	Name of the wing/Court	Material and Supplies. (Amount in Rs.)
1.	Pr. D&S Judge, Jammu.	72,000/-
2.	Pr. D&S Judge, Samba.	72,000/
3.	Pr. D&S Judge, Kathua	72,000/
4.	Pr. D&S Judge, Udhampur	72,000/
5.	Pr. D&S Judge, Reasi	72,000/
6.	Pr. D&S Judge, Rajouri	72,000/
7.	Pr. D&S Judge, Poonch	72,000/
8.	Pr. D&S Judge, Ramban	72,000/
9.	Pr. D&S Judge, Kishtwar	72,000/
10.	Pr. D&S Judge, Bhandarwah	72,000/
11.	Pr. D&S Judge, Srinagar	72,000/
12.	Pr. D&S Judge, Anantnag	72,000/
13.	Pr. D&S Judge, Kulgam	72,000/
14.	Pr. D&S Judge, Shopian	72,000/
15.	Pr. D&S Judge, Pulwama	72,000/
16.	Pr. D&S Judge, Ganderbal	72,000/
17.	Pr. D&S Judge, Budgam	72,000/
18.	Pr. D&S Judge, Bandipora	72,000/
19.	Pr. D&S Judge, Baramulla	72,000/
20.	Pr. D&S Judge, Kupwara.	72,000/
21.	Pr. D&S Judge, Leh	72,000/
22.	Pr. D&S Judge, Kargil	72,000/
	<b>Total:-</b>	<b>15,84,000/-</b>

By Order.

  
Deputy Registrar (Accts) 27/4

No: 3900-43/AC Dated: 27/4/2017

Copy to the:-

- 1-22. Pr. D&S Judge, Jammu/Samba/Kathua/Udhampur/Reasi/Rajouri/Poonch/Ramban/Kishtwar/Bhandarwah/Srinagar/Anantnag/Kulgam/Shopian/Pulwama/Ganderbal/Budgam/Bandipora/Baramulla/Kupwara/Leh/Kargil.
23. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu
24. Try Officer, Saddar Try, Srinagar.
- 25-44. Try Officer, Samba/Kathua/Udhampur/Reasi/Rajouri/Poonch/Ramban/Kishtwar/Bhandarwah/Anantnag/Kulgam/Shopian/Pulwama/Ganderbal/Budgam/Bandipora/Baramulla/Kupwara/Leh/Kargil.
- .... For in f. and n/a.
45. Order file.

He nic for   
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Deputy Registrar (Accts) 27/4

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